



Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu.

NOTIFICATION

Srinagar, the 17th October, 2019

SRO 600 -Whereas, on 11-06-2017 Police Station, Shopian received an information through reliable sources to the effect that at Imam Sahib market Shopian militants namely Altaf Ahmad Rather, Ubaid Shafi Malla, Umer Nazir Malik, Zubair Ahmad Turray, Aadil Hussain Dar and Tariq Ahmad Bhat alongwith other militants, and on the instigation of militant commander Saddam Padder fired upon SPO Khurshid Ahmad Ganie No. 193/SPO S/O Ghulam Ahmad R/O Chitergam Shopian posted in Police component Imam Sahib with their illegal arms ammunition resulting in grievous injuries to the victim; and

2. Whereas, a case FIR No. 138/2017 U/S 307 RPC 7/27 A.Act and 16 ULA(P)Act was registered at Police Station, Shopian and investigation was taken up;and

3. Whereas, during the course of investigation, on the basis of statement of witnesses, the seizure memos and other evidence, the Investigating Officer established a prima-facie case against the accused persons namely 1. Altaf Ahmad Rather S/o Mohammad Maqbool R/o Awneera Shopian 2. Ubaid Shafi Malla S/o Mohammad Shafi Malla R/O Trenz Shopian 3. Umer Nazir Malik S/O Nazir Ahmad R/O Malikgund Shopian 4. Zubair Ahmad Turray S/O Bashir Ahmad R/O Bonbazzar Shopian 5. Tariq Ahmad Bhat S/O Mohd Ibrahim R/o Barabugh Shopian 6. Nazim Nazir Dar S/O Nazir Ahmad Dar R/O Urpora Nagabal 7. Irfan Abdullah Ganie S/O Mohammad Abdullah R/O Heff Shirmal 8. Sadam Hussain Padder S/O Gh. Mohi-ud-din R/o Heff Shirmal and 9. Aadil Hussain Dar S/O Nazir Ahmad R/O Chatripora under sections 307,326, RPC 7/27 A Act, 16, 18,20 of the Unlawful Activities (Prevention) Act, 1967 and accused persons namely 10. Towseef Ahmad Mir S/O Bashir Ahmad Mir R/O Chakoora Pulwama 11. Basharat Yousuf Mir S/O Mohammad Yousuf Mir R/O Litter Pulwama and 12. Jamsheed Hussain Rather S/O Mohammad Iqbal R/O Awneera Shopian under sections 307,326 RPC 7/27 A Act and 16 r/w 18 of the Unlawful Activities (Prevention) Act, 1967. That the accused 1-8 have been killed in different encounters with security forces; and

4. Whereas, the Authority appointed by the State Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, has independently scrutinized the Case Diary file and all the other relevant documents relating to the case and has come to a definite conclusion that this is

a fit case for accord of prosecution sanction against the said accused persons; and

5. Whereas, after perusing the Case Diary, the relevant documents and also taking into consideration the observations/views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the State Government is of the view that there is sufficient material and evidence available against the accused persons for their prosecution under the aforesaid provisions of law.

Now, therefore, in exercise of powers conferred by sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the State Government hereby accords sanction for launching prosecution against the following accused for the commission of offences under various sections of Unlawful Activities (Prevention) Act, 1967 arising out of FIR No.138/2017 of P/S Shopian:-

| S.No | Name of Accused | U/S |
|------|---|----------------------|
| A9 | Aadil Hussian Dar S/o Nazir Ahmad Dar R/o Chatripora | 16,18 and 20 of UAPA |
| A10 | Tawseef Ahmad Mir S/o Bashir Ahmad Mir R/o Chakoora Pulwama | 16 & 18 of UAPA |
| A.11 | Basharat Yousuf Mir S/o Mohammad Yousuf Mir R/o Litter Pulwama | |
| A12 | Jamsheed Hussain Rather S/o Mohammad Iqbal R/o Awneera Shopian | |

By Order of Government of Jammu and Kashmir.

Sd/-

Principal Secretary to the Government
Home Department

Dated: 17.10.2019

No. Home/Pros/59/2019

Copy to:-

1. Director General of Police, J&K, Jammu. This has reference to his letter No. Legal/Sanc-154/S/2018/22951-53 dated 12/04/2019. The CD file in original is returned herewith, receipt of which may kindly be acknowledged.
2. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs. (w.7.s.c.)
3. Private Secretary to Principal Secretary to the Government, Home Department.
4. Stock file.


17.10.19.
Under Secretary to the Government